

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT): (a) to (c). No specific complaints have been received by the Government from the freedom fighters confined in Deoli Detention Camp about their difficulties in securing certificates of detention. The old records of this Camp are not easily available. However, if necessary, suitable steps will be taken to ensure that the cases of freedom fighters confined in this Camp do not suffer for want of certificates of detention.

Scheme for Development of Madhya Pradesh

*334. SHRI SHRIKRISHNA AGARWAL: Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state:

(a) whether Government of Madhya Pradesh have chalked out any programme for setting up industries and forwarded it to the Central Government, if so, the broad outlines thereof,

(b) the total expenditure to be incurred on the entire programme and Central Government's share therein; and

(c) whether the Central Government do not propose to contribute anything, if so, the reasons therefor?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY (SHRI C. SUBRAMANIAM): (a) No such programme has been received in the Ministry of Industrial Development.

(b) and (c). Do not arise.

Advantages of setting up a holding company for H.M.T. Units

*335. SHRI RAM PRAKASH:
SHRI G. Y. KRISHNAN:

Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to

state the advantages of setting up a holding company for different plants of Hindustan Machine Tools Ltd.?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY (SHRI C. SUBRAMANIAM): It is expected that the proposed reorganisation of Hindustan Machine Tools Limited would optimise efficiency, foster initiative at the different management levels and ensure overall economy by utilizing accountability. It is also expected that the Holding Company, in course of time, can be forged into an effective instrument for shaping and implementing Government's policy in regard to the development of the machine tools industry.

Curbs on Consumption of Luxury Goods

*336. SHRI P. M. MEHTA:
SHRI P. GANGADEB:

Will the Minister of PLANNING be pleased to state:

(a) whether strict direct and indirect curbs on domestic consumption of luxury goods have been indicated in the approach to the fifth plan;

(b) whether such measures of economic discipline are considered essential for earning foreign exchange; and

(c) whether curbs on consumption of luxury goods would also curb wasteful expenditure?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI MOHAN DHARIA): (a) to (c). Yes, Sir.

Re-employment of Retired ICS/IAS Officers

*337. SHRI BHAGIRATH BHANWAR: Will the PRIME MINISTER be pleased to state:

(a) whether there is no provision in the Constitution of India for re-employment of ICS/IAS Officers after their retirement;